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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/16	TP 165/17	Hearing	391 / 394	Indecomm Global Services(India) Pvt. Ltd.,

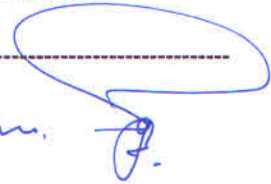
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATHI. P. JOHN
SPT Legn

Advocate for petitioner.



Counsel for petitioner is present. He requested one week time as he would file memo for withdrawal of the petition.

List it on 15.06.2017.


MEMBER (J)


MEMBER (T)